

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 35/7/NCLT/AHM/2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2020

Name of the Company:

Shriram Makadu Chitte & Ors

V/s

Sunshine Hi-Tech Infracon Ltd

Section:

Section 7 of the Insolvency & Bankruptcy Code

**ORDER**

Learned Counsel Mr. Sunil Bhavsar appeared for the Financial Creditor.

No one appeared for the Corporate Debtor.

Matter to appear for further consideration on 26.08.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 7th day of July, 2020

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)